

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.181/00106/2019

Wednesday, this the 13th day of February, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Amshaj Mon.K.,
S/o.Muthu Koya K.K.,
Kadiyammada House,
Androth Island, Union Territory of Lakshadweep.
2. Hassan M.C.,
S/o.Hyder Ali.P.,
Mayam Chetta House,
Androth Island, Union Territory of Lakshadweep.
3. Kwaja Minudeen P.M.
S/o.Cheriya Koya Thangal K,
Puthiya Veed Muthaz House,
Androth Island, Union Territory of Lakshadweep.
4. Mohammed Anzari.P.,
S/o.Samad Sahib.K.P.,
Pettambala House, Agatti Island,
Union Territory of Lakshadweep.
5. Mohammed Irshad.P.S.,
S/o.Hameed K.C.P.,
Puthiya Sirambikkal House,
Androth Island, Union Territory of Lakshadweep.
6. Mohammed Nowshad B,
A.Pookoya,
Bilutheth House,
Androth Island, Union Territory of Lakshadweep.
7. Mohammed Shafi.N.,
S/o.Muthukoya B.S.,
Maickochodam House,
Amini Island, Union Territory of Lakshadweep.

8. Mohammed Suhail.C.E.K.,
S/o.Farooke M.K.,
Chemiyath Edayakal House,
Andorth Island, Union Territory of Lakshadweep.
9. Shabir Khan.K.V.,
S/o.Hamsa Koya.K.P.,
Kodivalappu House,
Androth Island, Union Territory of Lakshadweep.
10. Shahul Hameed.P.V.P.,
S/o.Cheriya Koya,
Penamvelipura House,
Androth Island, Union Territory of Lakshadweep.
11. Kamraunnisa Beegum P.V.P.,
D/o.M.P.Koya,
Pennamvelipura House,
Androth Island, Union Territory of Lakshadweep.
12. Fazeela Farzana,
D/o.Koya M.P.,
Bilutheth House,
Androth Island, Union Territory of Lakshadweep.
13. Sabira A.P.,
D/o.Abdul Razak.C.P.,
Alachapada House,
Kavaratti Island, Union Territory of Lakshadweep.
14. Shabana Jasmin P.K.,
D/o.Zainul Abid A.P.,
Pattakal Kadu House,
Androth Island, Union Territory of Lakshadweep.
15. Shabeena.M.,
D/o.Hamsakoya.K.V.,
Mathil House,
Androth Island, Union Territory of Lakshadweep.
16. Ummu Hair,
D/o.Aboo Sala,
Konchakada,
Agatti Island, Union Territory of Lakshadweep. ...Applicants

(By Advocate – Mr.Ziyad Rahman)

v e r s u s

1. Union Territory of Lakshadweep,
represented by its Administrator,
Administration of Union Territory of Lakshadweep,
Secretariat, Kavarathi – 682 555.
2. The Conservator of Forests,
Department of Environment and Forest,
Lakshadweep Administration,
Union Territory of Lakshadweep,
Kavarathi – 682 555.
3. The Range Forest Officer,
Department of Environment and Forest,
Lakshadweep Administration,
Union Territory of Lakshadweep, Kavarathi – 682 555.
4. Union of India
represented by its Secretary to Ministry of Environment,
Forest and Climate Change, Indira Paryavaran Bhavan,
Jorbagh Road, New Delhi – 110 003. ...Respondents

(By Advocate Mr.S.Manu)

This application having been heard on 13th February 2019, the Tribunal on the same delivered the following :

O R D E R

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicants in this O.A has contested the recruitment process initiated by Employment Notice, a copy of which is at Annexure A-2 dated 12.12.2018. They are aggrieved by the fact that Bachelor's Degree in Aquaculture which the applicants possess is not included as one of the essential qualifications for the post of Forester in the Department of Environment and Forest in the Employment Notice as well as in the Recruitment Rules which was promulgated on 10.9.2018.

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2. As the process of recruitment is stated to be commencing on 16.2.2019, there is no evidence so as to indicate that the applicants, who possessed Bachelor's Degree in Aquaculture, has taken up the case before the respondents. It would not be appropriate for this Tribunal to interfere in this case at this eleventh hour. Hence the O.A is dismissed. No costs.

(Dated this the 13th day of February 2019)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in O.A.No.181/00106/2019

1. **Annexure A-1** – True copy of the Recruitment Rules published by the first respondent by way of notification dated 10.9.2018.
2. **Annexure A-2** – True copy of the Employment Notice bearing F.No.46/4/2018-E&F dated 12.12.2018 published by the 2nd respondent.
3. **Annexure A-3** – True copy of the Degree Certificate dated 24.11.2014 issued in favour of the 8th applicant.
4. **Annexure A-4** – True copy of the Degree Certificate obtained by the 10th applicant dated 25.1.2013.
5. **Annexure A-5** – True copy of the representation dated 5.1.2019 submitted before the 4th respondent.
6. **Annexure A-6** – True copy of the representation dated 5.1.2019 submitted by the petitioner before the 1st respondent.
7. **Annexure A-7** – True copy of the Circular bearing F.No.10/9/2009-E&F dated 4.1.2019.
